

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-301  
IB-2236/ND/2019

IN THE MATTER OF:

Sudhir Kumar

...Applicant

Vs

M/s AIMS RG Angel Promoters Pvt. Ltd.

...Respondent

SECTION

Under Section 7 of IBC, 2016

Order delivered on 18.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (JUDICIAL)

SMT. SAROJ RAJWARE  
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :  
For the Respondent :

ORDER

Matter has been adjourned to 16.01.2020.

sd/-

(SAROJ RAJWARE)  
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

LV